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WP-41268-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 17th OF OCTOBER, 2025

WRIT PETITION No. 41268 of 2025

VISHAL BAIN

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

None for the petitioner.

Shri Abhijeet Awasthi - Deputy Advocate General for respondents No. 1 to 5/State.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

None appears for the petitioner.

It is noticed that petitioner had earlier filed a Habeas Corpus petition being W.P. No. 33727 of 2025 which was dismissed as withdrawn after this Court opined that it appeared to be a matrimonial dispute between the petitioner and the Corpus.

None appears for the petitioner despite pass over. However, there is no change circumstance after the petitioner had earlier withdrawn the petition when this Court held that the dispute between the parties was the matrimonial dispute. Consequently, the petition is dismissed.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE



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